

position of Dean Incharge, has fully assumed the powers of Dean neglecting the Institute's autonomy ;

(c) if so, the reasons for not appointing a regular Dean of the National Labour Institute and the circumstances under which the Dean Incharge has been allowed to assume full powers of Dean ; and

(d) the reasons for deviating from the healthy convention of appointing Deputy Chairman of the Planning Commission as the Chairman of the Executive Council of the Institute ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) to (c). According to the Rules and Regulations of the National Labour Institute, the Dean is to be appointed by the Government in consultation with the Executive Council for a period of three years at a time on such terms and conditions as the Government may prescribe. The post of Dean fell vacant in October, 1977. For a short period the work of the Dean was handled by the senior officials of the Ministry of Labour. Thereafter one Senior Fellow of the Institute has been discharging the duties of the Dean pending the appointment of a regular Dean. Initially the then Chairman of the Executive Council suggested a name for the appointment. But this proposal could not be accepted as proper procedure had not been followed in making the selection. It was then decided to appoint a Committee to suggest a panel of names for appointment to the post. The Committee was thereupon appointed and the Committee recommended a panel of names. In the meantime another Committee was appointed to review the working of National Labour Institute. This Committee in its report recommended inter-alia certain amendments to the Constitution of the Institute. It was felt desirable to make the appointment of a new Dean in consultation with the Executive Council after its reconstitution. The Executive Council was reconstituted in November, 1982 and then after necessary consultations with the members of the Executive Council an offer was made to one of the persons recommended by the Selection Committee. Unfortunately the person

to whom the offer was made did not accept it for certain personal reasons. It became therefore necessary to appoint another Committee to make a fresh selection. The Committee has since submitted its report and this report is under consideration of the Government. It is hoped that the regular appointment of a Dean will be made soon.

(d) According to the Rules of National Labour Institute, the Chairman of the Executive Council is to be appointed by the Government from amongst the members of the Institute. Since the present Deputy Chairman of the Planning Commission is not a member of the General Council now, the question of his appointment as Chairman of the Executive Council does not arise.

New Strategy to improve Marketing and Distribution of Petroleum Products

82. **SHRI MADHAVRAO SCINDIA :** Will the Minister of ENERGY be pleased to state :

(a) whether Government, as part of their new strategy to improve marketing and distribution of petroleum products, have initiated a number of measures to augment and improve the supplies by rail and road, and

(b) if so, the details of the new strategy and the bottlenecks which had hitherto been suffered in regard to the marketing and distribution of petroleum products ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b). The various problems faced in the marketing and distribution of petroleum products in the past mainly related to constraint of railway siding and movement capacity, non-availability of suitable tankwagons for transportation of LSHS, inadequate storage capacity, limitation of port facilities, etc. To overcome these problems, the following steps have been initiated :

(i) Planning of additional tankages to the extent of 9.6 lakhs KL at the coastal and inland locations at a cost

of Rs. 69 crores, on which work has already started.

- (ii) A phase two programme for development of additional product tankage to provide for a 45 day cover is under preparation.
- (iii) Commissioning of a product pipeline from Mathura to Delhi, Ambala and Jullundur.
- (iv) A rail loading base has been developed at Jullundur to feed the farthest areas by rail for the States of Punjab and J and K.
- (v) Identification of full rake side facilities at various depots and commencement of the work with a view to optimise utilisation of rail tank wagons.
- (vi) Because of certain constraints in rail movement, development of additional movements by road where ever there are constraints in rail movements ; for example in view of the rail constraints in Farakka and lack of broad gauge availability in New Jalpaiguri, approximately 500 KL bridging capacity has been developed for New Jalpaiguri to Budge-Budge by road.
- (vii) Augmentation of special LSHS tankbagns fleet to utilise the increased production of LSHS arising from the processing of Bombay High crude.
- (viii) Fabrication of additional tankwagons for the movement of LPG for supplies to New bottling plants, which are being set-up in various locations/so that the distance between the consuming centre and the bottling plants is reduced.
- (ix) Initiation of work on a product pipeline for Bombay-Pune which is expected to be completed by end of 1984.
- (x) The port facilities are being developed in consultation with the Port Trust

authorities and the Ministry of Shipping and Transport so that apart from augmentation of tankages the future requirements of oil jetties are identified and developed by the port authorities to prevent hold up of crude oil and product tankers.

- (xi) To carry bitumen for north-east region, waterways transport system has also been developed by establishing a depot at Pandu Ghat near Gauhati which receives bitumen ex Haldia and Ramkishtapur in West Bengal through barges.

Opening of Post Offices and P.C.Os in Gorakhpur District of U P.

83. SHRI ASHFAQ HUSSAIN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the demand for opening of post offices and P.C.Os in Gorakhpur District of Uttar Pradesh and also letters written by Members of Parliament in this regard indicating the names of the places and also action taken thereon ;

(b) whether Government have drawn any scheme for opening of new post offices and PCOs in existing important post offices during 1983-84 and 1984-85 in Gorakhpur revenue District ; and

(c) if so, details of the scheme with names of the places ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Demand for opening of 11 post offices in Gorakhpur Division were received during 1983-84. For 9 places named below proposals were received from Members of Parliament. First 3 post offices named Gajapur, Boliya Bazar, Awadhpur have been opened. Proposal for Natwa Bazar is under process. Proposals for Bakhari, Parwatiya Ekaina Khurd, Motirama not found justified. Demand for opening 4 LDPS/C.Os (public call offices) received during current year namely Adda Bazar, Khorla Bazar, Ujjarpur and Vimoti.